

# THE HIGH COURT OF MANIPUR AT IMPHAL

## NOTIFICATION

Imphal, the 11<sup>th</sup> August, 2020

No. HCM/G-20/96-A&E/Pt. I/ : In continuation of this High Court's earlier notification No. HCM/G-20/96-A&E/Pt. I/10566 dated 13<sup>th</sup> July, 2020 for repairing of 750 KVA DG (Jakson Cummins) of this Registry, the last date of submission for Seal Rate Quotation and opening of the same is extended.

The last date for submission and date for opening which was originally fixed for 5<sup>th</sup> August, 2020 is now fixed on 31<sup>st</sup> August 2020.

Submission will be received upto 12 noon and will be opened at 1:00 pm of the same day.

Interested firms may come for inspection during Office hours.

(PH. JAPAN SINGH)

i/c REGISTRAR (ADMN./PM&P)  
HIGH COURT OF MANIPUR

Endt. No. HCM/G-20/96-A&E/Pt. I/ 11324-27 Imphal, the 11<sup>th</sup> August, 2020  
Copy to:

1. The System Analyst, High Court of Manipur.  
**- for uploading in the official website of this Registry.**
2. The Editor
  - (i) The Huiyen Lanpao (Manipur)
  - (ii) The Sangai Express (English)**- For publication of the above notice in the newspaper within 6 cm x 2 cols for one day and submit the bill in triplicate copies for early payment.**
3. Notice Board/Order Book/Guard File.
4. The Concerned File.

*M. Japan Singh*  
i/c REGISTRAR (ADMN./PM&P) 11/8/2020  
HIGH COURT OF MANIPUR